Incentives to States for power reforms

2371. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Orissa was the first State to take up Power Sector Reforms;
- (b) if so, the quantified incentives/rewards given to the State till date and a comparative position of incentives and rewards given to other States which have taken such reforms subsequently; and
- (c) the position of allocation of Accelerated Power Development and Reforms Programme (APDRP) funds during the Tenth Five Year Plan for different States which have taken up such reforms along with the period during which such reforms were taken up and the date of completion of such reforms?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) Yes Sir, Orissa was the first State to take up Power Sector Reforms and pass the Orissa Electricity Reforms Act, 1995 (Orissa Act No. 2 of 1996).

- (b) No incentive has been released to the State of Orissa under Accelerated Power Development and Reforms Programme (APDRP). A statement showing the status of incentive released to States on account of cash loss reduction under X Plan APDRP is given in Statement-I (See below).
- (c) The position of allocation of 10th Plan APDRP funds for different States including Orissa is given in Statement-II (See below). The APDRP in 10th Plan was launched in 2003 and was closed in March, 2009. The projects taken up under the programme were either completed or short closed at end of the 10th Plan.

Statement-I

Details of Incentive released to States under X Plan-APDRP

Sl.No. State		Cash Loss Reduction	Eligibility	Incentive Released	
1	2	3	4	5	
1	Andhra Pradesh	530.22	265.11	265.11	
2	Gujarat	2078.62	1039.31	1039.31	

1	2	3	4	5
3	Haryana	210.98	105.49	105.49
4	Kerala	295.86	147.93	147.93
5	Maharashtra	275.78	137.89	137.89
5	Punjab	503.88	251.94	251.94
7	Madhya Pradesh	595.22	297.61	297.61
3	Rajasthan	275.42	137.71	137.71
7	West Bengal	993.48	496.74	496.74
10	Tripura	50.43	25.22	25.22
	Total:	5809.89	2904.95	2904.95

Statement-II

APDRP Investment Status

(Rs. Crore)

SI.N	o. State	Project	Revised	No. of	Total	Utilisation
		Outlay	project	Projects	fund	Total
			cost after		release	
			completion /			
			short closure			
1	2	3	4	5	6	7
Non	-Special Category State	ө				
1	Andhra Pradesh	1127.12	980.39	100	566.76	980.39
2	Bihar	823.15	777.20	15	344.97	777.20
3	Chhattisgarh	353.33	288.12	7	159.21	288.12
4	Delhi	211.02	211.02	2	105.51	211.02
5	Goa	288.94	229.95	7	114.19	229.95
6	Gujarat	1083.22	1057.66	13	432.42	1057.66

1	2	3	4	5	6	7
7	Haryana	431.95	319.52	18	168.99	319.52
8	Jharkhand	423.65	403.50	8	166.82	403.50
9	Karnataka	1186.31	988.86	35	464.94	988.86
10	Kerala	858.50	556.57	52	254.41	556.57
11	Madhya Pradesh	663.20	445.56	48	178.70	445.56
12	Maharashtra	1643.12	1386.48	34	453.89	1386.48
13	Orissa	502.22	130.11	7	74.02	130.11
14	Punjab	715.57	462.72	26	202.67	462.72
15	Rajasthan	1193.25	988.12	29	434.28	988.12
16	Tamil Nadu	948.12	741.77	41	441.82	741.77
17	Uttar Pradesh	1069.25	1013.15	35	314.48	1013.15
18	West Bengal	441.85	400.14	20	108.93	400.14
-	TOTAL:	13963.77	11380.86	497	4987.01	11380.86
Spec	cial Category State					
19	Arunachal Pr.	82.69	77.04	4	67.32	77.04
20	Assam	650.73	619.92	15	580.63	619.92
21	Himachal Pr.	322.77	304.69	12	306.88	304.69
22	J&K*	1100.13	1100.13	6	836.37	671.56
23	Manipur	141.62	39.45	5	42.76	39.45
24	Meghalaya	227.44	194.69	9	181.06	194.69
25	Mizoram	108.74	105.67	7	98.00	105.67
26	Nagaland	122.27	122.27	3	114.32	122.27
27	Sikkim	152.09	150.83	3	154.73	150.83

1	2	3	4	5	6	7
28	Tripura	146.74	143.43	7	128.35	143.43
29	Uttarakhand	310.08	267.47	6	279.76	267.47
y.	Total:	3365.30	3125.59	77	2790.18	2697.02
	GRANT TOTAL:	17329.07	14506.45	574	7777.19	14077.88

^{*} Project completion/short closing reports from Jammu & Kashmir are still awaited.

Maheshwar Hydro Power Project

†2372. SHRI RAGHUNANDAN SHARMA: Will the Minister of POWER be pleased to state:

- (a) the reasons for holding up the construction work on Maheshwar Hydro Power Project on Narmada river in Madhya Pradesh;
- (b) whether any proposal for starting this project under the National Hydroelectric Power Corporation (NHPC) is pending with the Central Government; and
- (c) the number of proposals received from Madhya Pradesh Government for increasing power generation by establishing new power projects and the decision being taken thereon by Government?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) In exercise of power under Section-5 of the Environment (Protection) Act, 1986, Ministry of Environment & Forests (MoEF) vide letter dated 23.4.2010, directed the project proponent M/s Maheshwar Hydro Power Project to get the on-going construction works at the site suspended with immediate effect for non-fulfillment of Terms and Conditions of specific identified environmental issues, till the compliance report is found implementable by the Government. However, to avoid possible damage to the safety of the structures, MoEF vide letter dated 10.05.2010, amended their orders dated 23.04.2010 to the extent that only seven gates, which are yet to be made functional and are under installation may be completed, as planned before the onset of monsoons.

[†]Original notice of the question was received in Hindi.